

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/87/2016  
**NAME OF THE PETITIONER(S)** : K.P.S Manoharan & 1 Ors  
**NAME OF THE RESPONDENTS** : Selvaraaj Tex Private Ltd & 3 Ors  
**UNDER SECTION** : Sec 397/398 of CA 1956  
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**ORDER**

Mr. K.P.S.Muniswaran is present in person and R4 is represented by the Ld. Counsel Mr. Somasundar through video conferencing mode.

Ld. Counsel for R4 states that he has not received the copy of the petition.

Mr. K.P.S.Muniswaran is directed to provide copy of the petitions including TCP/75/2016 and TCP/87/2016 to the Ld. Counsel Mr. Somasundar through e-mail within seven days from today.

Vide order dated 11.01.2023 Axis bank was directed to appear through counsel as well as the respective bank manager to be present in person before this Tribunal today.

It is seen that none appears on behalf of the Axis Bank.

Mr. Muniswararn is directed to serve copy of this order upon the respective branch of Axis Bank and file Affidavit of Service. Axis Bank is directed to appear in the next hearing through counsel as well as the respective manager to be present, otherwise to set ex-parte in the matter.

List the matter on **26.04.2023** for further hearing.

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**(SAMEER KAKAR)**  
MEMBER (TECHNICAL)

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**(JUSTICE RAMALINGAM SUDHAKAR)**  
PRESIDENT